

**GOVERNMENT OF INDIA
HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1795
ANSWERED ON:26.07.2017
Construction of Toilets
Saini Shri Raj Kumar;Shiyal Dr. Bharati Dhirubhai

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the people residing in slums and unauthorised colonies in urban areas are being provided benefits of Government schemes for construction of toilets;

(b) if so, the details thereof; and

(c) the details of the funds allocated and utilised for construction of toilets in slums and unauthorised colonies in urban areas during each of the last three years and the current year, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(RAO INDERJIT SINGH)

(a) & (b): Yes, Madam.

One of the objectives of the Swachh Bharat Mission (Urban) is to make the urban areas including slums and unauthorised colonies in urban areas of the country Open Defecation Free (ODF) with the construction of Individual Household Toilets (IHHTs) and Public & Community Toilets by 2nd October, 2019. The administrative rules, as per the Swachh Bharat Mission Guideline, do not differentiate between residing places.

The Central Govt. is funding up to 60% as Central Share to the States, which is Rs. 4,000/- for construction of IHHT, Rs. 39,200/- for Public Toilets (CTs) and Community Toilets (PTs) and Rs. 12,800/- for Urinals. For Union Territories (UTs) the Central Funding is 100% in

case of UTs without legislature (i.e., Rs. 5,333/- for IHHL, Rs. 52,267/- for CT/PT and Rs. 17,067/- for Urinals) and 80% (i.e., Rs. 4,266/- for IHHL, Rs. 41,814/- for CT/PT and Rs. 13,654/- for Urinals) in case of UTs with legislature.

(c): The State-wise details of the funds allocated and utilized for construction of toilets in urban areas during each of the last three years and the current year are at Annexure-I.

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